## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4744 ANSWERED ON:23.04.2013 FINANCIAL ASSISTANCE FOR NATURAL CALAMITIES Ajmal Shri Badruddin;Badal Harsimrat Kaur;Owaisi Shri Asaduddin;Reddy Shri Anantha Venkatarami;Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of financial assistance provided and utilised in the wake of notified natural calamities during each of the last three years, State-wise;

(b) whether some State Governments including Punjab and Andhra Pradesh have requested for additional assistance; and

(c) if so, the details thereof and the response of the Government thereto, State-wise?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Financial assistance in the wake of notified natural calamities is provided to States through the State Disaster Response Fund (SDRF). However, in the cases of calamities of a severe nature, additional assistance is supplemented from the National Disaster Response Fund (NDRF), after following the established procedure. Further, the expenditure from relief fund is to be incurred in accordance with the items and norms of assistance approved by the Government of India for the notified natural calamities only.

A statement showing State-wise allocation and releases of funds from State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF) to the States including Punjab and Andhra Pradesh during the last three years is given at Annexure.

The allocations under SDRF are as per the 13th Finance Commission award. The releases under NDRF are by way of an additionality in order to enable the State Governments to meet disasters of a severe nature.